

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 12.04.2019

ORDER NO. 92 of 2019

Hon'ble President is pleased to partially modify the roster **order no. 74 and 86 of 2019 for CESTAT Delhi** to the extent indicated below:-

On 15.4.2019 and 16.4.2019 at 10.30 a.m. Hon'ble President and Hon'ble Shri Bijay Kumar, Member (T) will hear Customs, Excise and Service Tax Division Bench matters.

On 15.4.2019 and 16.4.2019 at 10.30 a.m. Hon'ble Shri Anil Choudhary, Member (J) will hear Single Member Bench matters.

On 18.4.2019 at 10.30 a.m. Hon'ble President, Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear the following Anti-dumping matters :

1. AD/50402/2018
2. AD/50608/2018

Note : The regular Division Bench matters will be taken up after the aforementioned Anti-Dumping matters are over.

By Order



(Bineesh Kumar K.S)
Registrar

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Registrar

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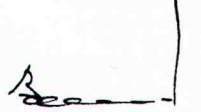
Dated: 15.04.2019

ORDER NO. 93 of 2019

Hon'ble President is pleased to partially modify the roster **order no. 211 for CESTAT Kolkata** to the extent indicated below:-

From 1.5.2019 to 10.5.2019 Hon'ble Shri V. Padmanabhan, Member (T) will do the Chamber work. During this period Hon'ble Shri P.K. Choudhary, Member (J) will hear Single Member Bench cases.

By Order



(Bineesh Kumar K.S)
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